

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 15.04.2021 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02.00PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

| <b>S. No.</b> | <b>Case No.</b>                      | <b>Name of the parties</b>                                                                | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>     |
|---------------|--------------------------------------|-------------------------------------------------------------------------------------------|-------------------------------|------------------------------------|
| <b>1.</b>     | Comp App (AT) (CH) (Ins) No. 29/2021 | C.G. Vijayalakshmi Vs Resolution Professional of M/s. Hindustan News Print Ltd & 3 others | Jinan K. R Philip Mathew      |                                    |
| <b>2.</b>     | Comp App (AT) (CH) (Ins) No. 33/2021 | Prathikantham Gunavardhan Raju Vs Innovative Studios & another                            | Shahbaaz Husain               | Shivam Narang Caveator for R1 & R2 |

## **For Admission (After Notice)**

|           |                                      |                                                                                   |                                                                                                 |                            |
|-----------|--------------------------------------|-----------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|----------------------------|
| <b>3</b>  | Comp App.(AT) (CH) (Ins) No. 08/2021 | Shapoorji Pallonji and Company Private Limited Vs Shore Dwellings Private Limited | Deepika Murali Karthick Sundaram Aswini S Anusha Peri Anish Gupta Anupama Hebbar Vikas Mahendra |                            |
| <b>4.</b> | Comp. App (AT) (CH) No.07/2021/TR    | Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & others         | S. Abhishek Iyer Anrirudh Wadhwa Lakshya Kampani                                                | Y. Surya Narayana – R2 –R5 |
| <b>5.</b> | Comp. App (AT) (CH) No.11/2021       | Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11 others               | Y. Suryanarayana                                                                                |                            |
| <b>6.</b> | Comp App. (AT) (CH) No. 07/2021      | S. Iruthaya Nathan Vs G. V. Ravikumar                                             | P. James Victor Rajkumar                                                                        | B. Ramanakumar             |
| <b>7.</b> | Comp. App (AT)(Ins)(CH) No. 9/2021   | Ashok Sachdev Vs Call Express Construction (India) Private Limited                | Alishan Naqvee Mohd. Kamran                                                                     | Jayant Gaurav Chatterji    |

**Copy to:**

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**By the order of Hon'ble Member (J)**  
**-sd/-**  
**(Chennai Bench)**